

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 11
(IB)-2178(ND)2019**

Under Section: 7 of IBC.

In the matter of:

Amit Arya

....Applicant

Vs.

Banyantree Developers Pvt Ltd

....Respondent

Order delivered on 12.09.2019

CORAM

**SH. R. VARADHARAJAN,
HON'BLE MEMBER (J)
SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant :

For the Respondent :

ORDER

On the request of the learned counsel for the petitioner, matter stands adjourned to 27.09.2019.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)**

Mukesh